Grievances of Farm' Radio Officers

182. DR. YELAMANCHILI SIVA JI: Will the Minisetr of INFORMA TION AND BROADCASTING be pl eased to state :

(a) whethe'r there was any representation from Farm Radio Officers regarding their grievances in promotion; if so, what are the details thereof;, and

(b) what steps have been taken to redress the same?

THE MINISTER OF **INFORMA** TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) Yes Sir. The Fa'rm Radio Officers have been representing, from time to time, 'regarding their promotion to the higher grades in the Programme Cadre. In view of the limited promotion prospects available to Farm Radio Officers, a provision has been made in the proposed Indian Broadcasting (Programme) Service for equating the Farm Radio Officers with Progremme Executives so that they become eligible for promtion to higher level posts in- the Programme Cadre. However, the proposal for creation of the Indian Broadcasting (Programme) Service is presently under review in the context of the decision to convert All India Radio and Doordarshan into an autonomous Corporation.

Review of foreign policy with East European countries

183. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether Government propose to review its foreign policy with the East European countries in view of the recent fast developing changes in those countries; and

(b) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and 03) Government have been close ly studying the developments in Eas tern European countriesand their implications for India and for the in ternational. political. economic and strategic situation. A meeting of Heads of Missions accredited to these countries was recently convened by me in Belgrade. While our policy to these countries continues to be based on the principles of friendship and mutual benefit, we are undertaking steps to re-shape our responses to the new politico-economic order in these countries. These principles continue to remain valid.

Development of Kakinada Port into a major port

184. DR YELAMANCHILI SIVAJI:

PROF. C. LAKSHMANNA:

Will the Minister of SURFACE TRANSPORT be pleased to state what are the details of the proposals for the development of Kakinada port in Andhra Pradesh into a major port and by when these proposals are likely to be finalised alongwith the reasons for the delay?

MINISTER OF THE SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI" Κ. Р UNNIKRISHNAN) Kakinada Port is proposed to be developed into a deep water port by the Government of Andhra Pradesh with the assistance of the Asian Development Bank at an estimated cost of Rs. 133.58 crores. The administrative sanction for this has been issued by the State Government on 23rd January, 1990.

The main works contemplated by the State Government under this project are:

(i) Construction of 31 deep water berths, extension of the Breakwater

64

and dredging of accesg channel and berthing areas.

(ii) Provision of ancillary facilities and services such as transit shed, navigation aids, two tug boats, a pilot launch, two mobile cranes and other cargo handling equipments.

The project, according to the Government of Andhra Pradesh, is expected to be completed during 1994-95.

Waiting list for telephone connections

185. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMUNICATIONS be pleased to state what is the number of persons Statewise who are on the waiting list for telephone connections and since when they are waiting and by when they are expected to get the connections?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):

S.	State	Waiting list as on	Earliest application
No.		31-1-90	registered in the waiting 1 ist
1	Andhra Pradesh	. 76290	29-10-82
2	Assam	11420	*
3	Bihar	17478	1984
4	Gujarat	128613	1982
5	Haryana .	46421	25-8-78
6	Himachal Pradesh	. 7503	9-4-84
7	Jammu & Kashmir	. 15720(31-12-89)	*
8	Karnataka	. 90096	18-1-82
9	Kerala	146176	30-5-78
!0	Madhya Pradesh	. 74803	9-9-81
11	Maharashtra including Goa	393909	October 78
12	Orissa	. 7345	*
13	Punjab	. 100369	9-4-79
14	Rajasthan	84059	1981
15	Tamilnadu	127679	4-6-82
16		. 83098	16-6-81
17	West Bengal	38437	
18	Sikkim	138 (30-9-89)	*
19	Arunachal Pradesh	359	April 89
20	Manipur • -	. 1526	1986
21	Meghalaya	1233	6th Feb* 85
22	Mizoram	467	30th March
23	Nagaland	927	1984
24	Tripura	868	April' 85
25	Union Territory Chandigarh	21676	30-4-80
26	Union Territory Delhi	261413	26-12-79
	Union Territory Lakshadweep	286	24-8-87
28	Union Territory Pondichery	915	29-6-82

The Telephone connections to the above waiting list persons shall be given progressively during the eighth Ave year plan period.

•The information not readily avilable . T.v sam? shall be made available later on.